

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

No: 1609

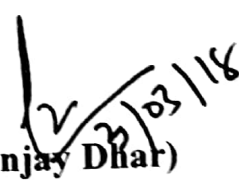
Dated: 03/03/2018

The qualification for the posts of Translators as laid down on the basis of the recommendations of Committee of Hon'ble Judges made vide its Resolution dated 5<sup>th</sup> January 2012, is hereby modified and the same, as per the recommendations of the Hon'ble Committee for High Court Staff made vide its Resolution dated 26<sup>th</sup> February, 2018, is laid down as under:-

- i. B.A. with Urdu as one of the subjects;
- ii. LL.B (Professional) recognized by University of Jammu/Kashmir or University Grants Commission;
- iii. Proficiency in Computer with computer typing speed of not less than 30 words per minute;

This order shall form part of the High Court order No. 579 dated 24.10.2008.

By order.


  
(Sanjay Dhar)  
Registrar General

No: 60357-66/N-2

Dated: 03/03/2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir,
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
4. Secretary to Hon'ble Mr. Justice M.K.Hanjura  
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. CPC e-Courts with the request to upload the order on the website.
8. Order file.

  
Registrar General